

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)314 (MB)/2018

CORAM: SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 12.09.2018

NAME OF THE PARTIES: SKM Steel Ltd

Vs

Jat Metal Pressing Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

ORDER

21. **C.P.(IB)-314 (MB)/2018**

On the withdrawal memo filed by the Petitioner Counsel, this Company
petition is hereby dismissed as withdrawn.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Encl: Withdrawal Memo